

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 103
78(ND)/2016

IN THE MATTER OF:

Bahl Paper Mills Ltd. & Ors.	...	Applicant/Petitioner
Vs		
M/s. Manila Resorts Pvt. Ltd. & Ors.	...	Respondent

Order under Section 397/398.

Order delivered on 28.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant	:	Mr. Anand Chibber Sr. Adv. Mr. Shikhar Sarin Mr. Rakesh Kumar Mr. Pulkit Deora, Ms. Sylvine Sarmah Advs.
For the Respondent	:	Mr. Manoj Kumar Garg, Advocate for R1. Mr. Animesh Sinha Advocate for R16.

ORDER

The Respondent side is hereby directed to file reply in CA-172, CA-173 & CA-600/2020.

List CA-172, CA-173 & CA-600/2020 along with main Company Petition for hearing on **15.04.2021**.


(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT


(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)